

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-157 -2020

The Commissioner of Excise,
Excise Dept.,
Govt. of Goa and 3 others
V e r s u s

..... Applicants

John Rodgriues and anr.

..... Respondents

Ms. Sapna Mordekar, Addl. Government Advocate for the Applicants.
Adv. Mr. A. D. Bhobe for the Respondent no.1.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 29th October, 2020.

ORDER:

The applicants counsel seeks time.

2. Post the matter on 23/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-